

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 350/325/2018

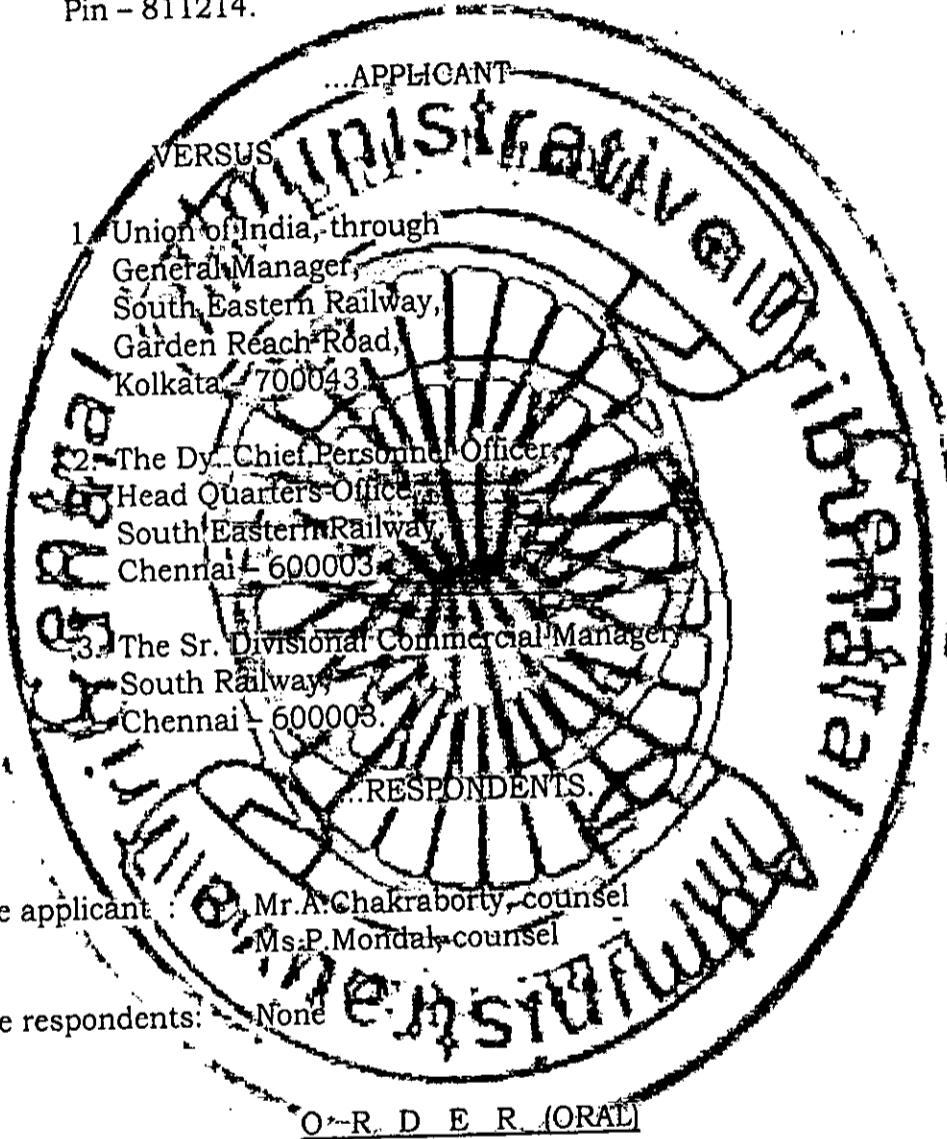
Date of order : 18.5.2018

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Present: Hon'ble Ms. Manjula Das, Judicial Member

PRAVAKAR PRASAD GUPTA

S/o Krishna Prasad Gupta,
R/o Vill - Chhoti Keshopur
(Near Shiv Sai Mandir),
PO - Jamalpur, Dist.-Munger,
Bihar,
Pin - 811214.



Per Ms. Manjula Das, Judicial Member

Mr. A. Chakraborty, Id. Counsel assisted by Ms. P. Mondal, Id. Counsel appeared for the applicant. None appeared for the respondents.

2. By making this OA the applicant has approached this Tribunal under Section 19 of the Administrative Tribunals Act, 1985 seeking the following reliefs :

"An order do issue directing the respondents to consider the case of the applicant for his posting in Malda Division since he applied for inter railway transfer to Malda Division."

3. Ld. Counsel for the applicant fairly submitted that at this stage, the applicant will be satisfied if the respondent authorities are directed to consider his representation dated 16.1.2018 and dispose of the same within a specific time frame.

4. By accepting the prayer of the Ld. Counsel for the applicant, I dispose of the present OA by directing the respondent authorities to consider the representation of the applicant dated 16.1.2018 within a period of two months from the date of receipt of such representation. The decision so arrived shall be reasoned and speaking one and will be communicated to the applicant forthwith.

5. It is made clear that I have not gone into the merits of the case and all points are kept open for the respondent authorities.

6. With the above observation and direction the OA stands disposed of. No order as to costs.

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